

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*(Through Physical Hearing / VC Mode (Hybrid))*

**ITEM No.16**  
**C.P.(IB) No.157/BB/2023**

**IN THE MATTER OF:**

M/s. Kabbage India Pvt. Ltd.  
Vs.  
ROC, Karnataka

... Petitioner  
... Respondent

**Order under Section 59(7) of IBC, 2016**

**Order delivered on 12.07.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**  
**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Ms. Sumana Rao

**ORDER**

1. Heard the Ld. Counsel for the Petitioner.
2. List the matter on **14.08.2024**.

**-Sd-**  
**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

**-Sd-**  
**(K. BISWAL)**  
**MEMBER (JUDICIAL)**

Anishma